

PATNA HIGH COURT, PATNA

Notice Inviting Quotation

Quotations, in sealed cover, are invited from reputed printing firms, having its establishment at Patna, for publication of "Daily Cause Lists" of the Court w.e.f.01.01.2015. The firm, inter alia, should fulfill the following requirements:

1. The firm must have computerized modern printing facilities/infrastructure capable of printing around 200 pages of list on Monday, Tuesday, Thursday & Friday and around 250 pages on Wednesday within 3 to 4 hours, with a capacity of alternative power supply for printing works as timely publication and supply of list is essential at any cost.
2. Payment of extra pages will be made separately after adjustment on monthly basis.
3. The printing is to be done on good quality paper size 10.4" (length) x 7.5" (width) and printing must be better & legible.
4. The firm may be asked to have mechanism to receive cause list transcription by e-mail.
5. The firm must have adequate man power for distribution of list among the learned subscriber advocates at Patna.
6. The Court will be supplied copies of cause list as per requirements (presently, 130 copies are being supplied to the Court).
7. Each and every Court will be supplied loose list per day (presently, 06 loose lists are being supplied to each & every Court).
8. The number of copies for Advocates is approximately 2200-2300, to be supplied on price to be determined by quotation and negotiation.

Further requirements/specifications may be had from the office of the Registrar (List & Computer) of the Court on 13.10.2014 (~~Monday~~) in between 10.30 A.M. to 3.00 P.M.

The Court reserves the right to reject any tender without assigning any reason.

Duly furnished quotations from the willing printing firms must reach the undersigned through Registered Post/Speed Post/Courier Service by 05.00 P.M. of 20.10.2014 Quotations received thereafter will not be entertained.

Date:- 16.10.2014

Sd/- Vinod Kumar Sinha
Registrar General

Memo No. /Accounts Dated, Patna the 15th September, 2014

Copy forwarded to the Registrar (List & Computer), Patna High Court, Patna / S.O., I/c List & Computer Section, Patna High Court, Patna / I/c NIC, Patna High Court, Patna for information and necessary action (with a direction to publish the aforesaid notice on Court's website).

(*) For I/c NIC, Patna High Court, Patna only.


Registrar General